

**IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
AT NEW DELHI**

**ORIGINAL APPLICATION NO. 124 OF 2024**

**UNDER SECTION 14 AND SECTION 18 OF THE NATIONAL  
GREEN TRIBUNAL ACT – 2010**

**IN THE MATTER OF**

**SUKHBIR SINGH**

**.....APPLICANT**

**VERSUS**

**UNION OF INDIA AND OTHERS**

**.....RESPONDENTS**

<b>SL NO</b>	<b>PARTICULARS</b>	<b>PAGES</b>
<b>1</b>	Additional Affidavit on behalf of applicant	1-2
<b>2</b>	Annexure A-8 True copy of Nakal Jamabandi	3-4

**DRAWN AND FILED BY**



Gaurav Kumar Bansal  
Advocate  
For  
Applicant  
A26, Basement  
Jangpura Extension  
New Delhi – 14

New Delhi  
12/03/2024

IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
AT NEW DELHI  
ORIGINAL APPLICATION NO. 124 OF 2024  
UNDER SECTION 14 AND SECTION 18 OF THE NATIONAL  
GREEN TRIBUNAL ACT – 2010

IN THE MATTER OF

SUKHBIR SINGH

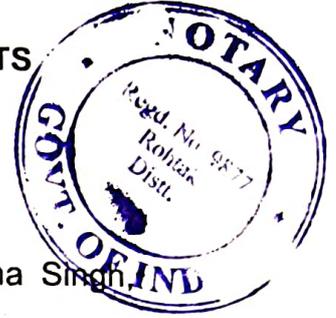
.....APPLICANT

VERSUS

UNION OF INDIA AND OTHERS

.....RESPONDENTS

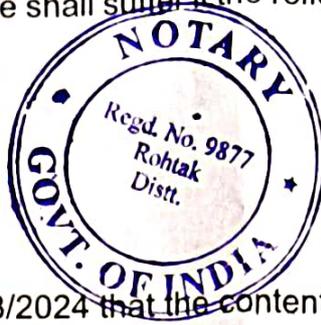
ADDITIONAL AFFIDAVIT



I, Sukhbir Singh, aged about 53 years, Son of Sh Maha Singh,  
Resident of 69/10, Jasbir Colony, Neae Sheela By Pass, Rohtak,  
Haryana – 124001 do hereby solemnly affirms and declares as  
under:

1. That deponent is the applicant in the present case and as such is well conversant with the facts and circumstances of the present case.
2. That vide order dated 07/02/2024, this Honble Tribunal directed the applicant to produce copies of the revenue record in respect of the land in question.
3. That by way of the present affidavit applicant is filing the true copy of nakal jamabandi. True copy of nakal jamabandi is annexed and marked hereto as Annexure A-8.

4. That the balance of convenience is in favour of the applicant and the ends of justice shall suffer if the relief as prayed is not granted.



*Sukbir Singh*  
Deponent

Verification

Verified on 12/03/2024 that the contents of the above affidavit are true and correct to the best of my knowledge and nothing material has been concealed therein.

*[Signature]*  
**ATTESTED**  
**NARESH KUMAR**  
ADVOCATE  
**NOTARY PUBLIC**  
ROHTAK  
12/3/24

*Sukbir Singh*  
Deponent



093202400003053

नक़ल जमाबंदी (पड़त पटवार)

गाँव : PARA

हदबस्ता न. : 67

जिला : रोहतक

तहसील : रोहतक

साल : 2020-2021

1	2	3	4	5	6	7	8	9	10	11
खेवट या जमाबंदी न.	खतौनी न.	नाम तरफ या पत्नी:	विवरण सहित मालिक नाम	विवरण सहित काश्तकार	कुंए या सिंचाई के अन्य साधन का नाम	नम्बर खसरा या मुरब्बे और किले का नम्बर	रकबा और किस्म जमीन	दर और संख्या के ब्यारे के साथ लगान जो मुजारा देता है	हिस्सा या हकीयत का पैमाना और बाछ का दंग	अभियुक्ति
1323 //	1472	पती श्योगा पाना दुगरान पती हुसैन	सुखबीर सिंह पुत्र महासिंह पुत्र	खुदकाश्त		41// 7/2	3-8 बारानी		कब्ज़ा पड़ता बशरह खेवट न.1	— लाल आरम्भ— 19664 अभियहण
1322			धारा वासीदेह			8 13 18	8-0 बारानी 8-0 बारानी 8-0 बारानी			—लाल समाप्त—
						किले 4 कुल मजरुआ 27-8 27-8 बारानी	27-8			
1324 //	1473	पती श्योगा पाना दुगरान पती हुसैन	राजबीर पुत्र महासिंह पुत्र	खुदकाश्त		41// 12	8-0 बारानी		कब्ज़ा पड़ता बशरह खेवट न.1	— लाल आरम्भ— 19664 अभियहण
1323			धारा वासीदेह							—लाल समाप्त—
714 //	790	पती टेका पाना दुगरान पती हुसन	राजबीर पुत्र महा सिंह पुत्र	खुदकाश्त		33// 20/2	0-13 बारानी		कब्ज़ा पड़ता बशरह खेवट न.1	रपट न. 00116/11-09-2019 अनुसार खेवट 729 सैक्टर 6
729			धारा वासी किशनपुरा रोहतक			21 40// 1 41//	8-0 बारानी 7-11 बारानी		न.1 रोहतक के लिए अधियहण हो चुकी है। — लाल आरम्भ— 19664 अभियहण	

Generated vide Entry/Receipt No. 093202400003053 : Dated:09-02-2024 00:00:00 Issued to : ankit

Generated by mohitrtk from Web-Hairis

Report Generation Date : 09/02/2024 11:12 AM

Nakal Fees Total Charges: 45 Rupees Only (Fec: 30 + Computer Service Charges:15)



नक़ल को वेरीफाई करने के लिए QR कोड को स्कैन करें।



093202400003053

## नकल जमाबंदी (पड़त पटवार)



गाँव : PARA

हदबस्त न. : 67

जिला : रोहतक

तहसील : रोहतक

साल : 2020-2021

खेवट या जमाबंदी न.	खतौनी न.	नाम तरफ या पत्नी	विवरण सहित मातिक नाम	विवरण सहित काश्तकार	कुए या सिंचाई के अन्य साधन का नान	नम्बर खसरा या मुरब्बे और किले का नम्बर	रक्बा और किस्म जमीन	दर और संख्या के ब्यौरे के साथ लगान जो मुजारा देता है	हिस्सा या हकीयत का पैमाना और बाछ का टंग	अभियुक्ति
--------------------	----------	------------------	----------------------	---------------------	-----------------------------------	--	---------------------	--	---	-----------

9

8-0 चाही

—लाल समाप्त—

किले 4

24-4

कुल मजरुआ

24-4

8-0 चाही

16-4 बरानी

